92	Written Answers to		[RAJYA SABHA]				Unstarred Questions		
1	2	3	4	5	6	7	8	9	10
10.	Kerala	3	0					3	0
11.	Madhya Pradesh	297675	0*	605	105*	2	2	298283	107
12.	Maharashtra	ı 8841	0*	369	287			9211	287
13.	Meghalaya	5	0					5	0
14.	Odisha	39735	0*			12557	12216	52293	12216
15.	Puducherry	4	0					4	0
16.	Rajasthan			15097	11401*	4045	188*	19142	11590
17.	Tamil Nadu	50	0					50	0
18.	Uttar Prades	sh 4642	4345	2481	0*	3	0	7127	4345
19.	Uttarakhand	5	5	383	210	228	228	616	443
20.	West Benga	1		9	6			9	6
	Тотац	356287	5967	65238	55126	75715	12635	497239	73728

<sup>\*</sup> Pending verification, contribution of State Govt. etc.

## Centrally sponsored schemes for fishery sector

3247. SHRI VIVEK GUPTA: Will the Minister of AGRICULTURE be pleased to state:

- (a) how many people in West Bengal have been benefited under each of the Centrally Sponsored Schemes for Fishery sector, scheme-wise;
- (b) whether there exist any Centrally sponsored scheme that provides subsidy and support to the BPL fishermen in West Bengal, if so, the details thereof;
- (c) whether any BPL fishermen beneficiaries in West Bengal have been identified and given subsidy on diesel, if so, the details thereof, district-wise; and
  - (d) if not, the measures Government is taking in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN): (a) Since year 2009-10, under the Central Sector Scheme of National Scheme of Welfare of Fishermen 10,000 fishermen of West Bengal

have availed assistance under Saving-cum-Relief component; 1,60,000 under Group Accident Personal Insurance component and 266 fishermen under Model Fishermen Village component. Since year 2009-10, under the Development of Marine Fisheries, Infrastructure and Post Harvest Operations Scheme 1000 fishermen have been provided assistance under the component safety of fishermen at sea in West Bengal.

- (b) Under the Saving-cum-Relief component of National Scheme of Welfare of Fishermen and under the component of Fishermen development rebate on HSD oil of the Scheme on Development of Marine Fisheries and Post Harvest Operations, assistance is provided to BPL fishermen of all the States/Union Territories including West Bengal.
- (c) and (d) The Government of West Bengal has not availed the benefit under Fishermen development rebate on HSD oil component during the period.

## Schemes to help agricultural sector

3248. SHRI C.P. NARAYANAN: Will the Minister of AGRICULTURE be pleased to state:

- the percentage of farmers who produce enough to sustain themselves; (a)
- (b) whether Government has schemes to help farmers who are below that level, if so, the details thereof;
- (c) whether various steps taken by Government in the past have made agriculture and industry more unequal; and
  - whether Government intends to take corrective measures in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN): (a) and (b) A major characteristic of Indian agriculture is the predominance of small and marginal farmers. As per the Agriculture Census 2010-11, small and marginal holdings accounted for 84.97 per cent of the total operational holdings in the country. Government has taken several steps for the development of the agriculture sector and for improving the condition of farming community on sustainable basis by increasing investment, improving farm practices, rural infrastructure and delivery of credit, technology and other inputs, extension, marketing etc. The focus of Government is primarily on expansion of farm income, creation of non-farm income opportunities, improvement in productivity of rainfed agriculture, increasing coverage of farming areas under protective irrigation and forging appropriate backward and forward linkages. Other measures taken by the Government for the benefit of farmers include enhancement in minimum support prices of agricultural commodities, increase in credit